

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1337/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: J J Plastalloy Pvt.Ltd  
V/s.  
Santoshi Barrier Film India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Viraj Parikh	Adv. for Operational Creditor ORDER	V.J. Parikh

CP No. 1337/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present whereas none present from the side of Corporate Debtor.

Since the Petitioner's Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor's side, list this matter on **14.09.2017** with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as prescribed under Insolvency and Bankruptcy (Adjudicating Authority) Rules 2016.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

sd /

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)